

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 70(ND)2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017**

NAME OF THE COMPANY: M/s. Mr. Sanjay Goel V/s. M/s. Majestic Buildcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242


<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: For Petitioner (s): Mr. Pawan Sharma, Advocate
Ms. Arpita Yadav, Advocate

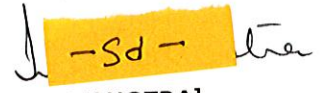
For Respondent (s): Ms. Jyotsna Chaturvedi, PCS for R-2
Ms. Karishma Jaiswal, Advocate
Mr. Ashish Mittal, Advocate
Mr. Amit Gupta, Respondent in person.

Order

Petitioners have completed their arguments. Be listed for respondents arguments on
21st September 2017.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]